

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1235**  
TO BE ANSWERED ON 03.03.2016

**CONSTRUCTION OF CEMENT CONCRETE ROADS UNDER MGNREGS**

**1235. SHRI SUBHASH CHANDRA BAHERIA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to construct Cement Concrete Roads (CC roads) under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) to provide all-weather roads for rural connectivity, if so, the details thereof;
- (b) whether the condition of the said roads being 10 feet wide has been added later on, if so, the details thereof;
- (c) whether the Government proposes to reinstate the policy of construction of full width of road;
- (d) if so, the details thereof; and
- (e) the details of funding pattern in this regard, State/UT-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI SUDARSHAN BHAGAT)**

- (a): Cement concrete internal (within village) roads are already permitted under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS).
- (b): The condition of the said roads being 10 feet wide has been added as per the demand from the States.
- (c)&(d): Based on suggestions and feedback received from various stakeholders including State Governments, changes and modifications in the Schedule are carried out from time to time.
- (e): As per Section 22 of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 the Central Govt. shares the entire expenditure on payment of wages for unskilled works under the Scheme and 75 per cent of material cost of the Scheme including payment to skilled and semi-skilled workers. The State Government has to share 25 per cent of the material cost of the Scheme. Administrative cost (6 per cent of wage and material cost) is borne entirely by the Central Government.

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